

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 312/AT/2024

- Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for 630 MW Firm and Dispatchable Power from ISTS-connected Renewable Energy Power Projects (SECI-FDRE-IV) and selected through competitive bidding process as per the guidelines dated 09.06.2023 issued by the Ministry of Power, Government of India.
- Petitioner : Solar Energy Corporation of India Limited (SECI)
- Respondents : Hero Solar Energy Private Limited and Ors.
- Date of Hearing : **12.11.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Ms. Anusha Nagarajan, Advocate, SECI
Shri Rahul Ranjan, Advocate, SECI

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition had been filed seeking the adoption of tariff of the 630 MW Firm and Dispatchable Power from inter-State Transmission System connected Renewable Energy Power Projects (SECI-FDRE-IV) and selected through the competitive bidding process as per the "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Firm and Dispatchable Power from Grid Connected Renewable Energy Power Projects with Energy Storage Systems" dated 9.6.2023 ('the Guidelines') issued by the Ministry of Power, Government of India. Learned counsel also submitted that vide Record of Proceedings for the hearing dated 10.10.2024, notice was issued to the Respondents permitting them to file their reply, if any. However, none of the Respondents have filed any reply in the matter.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission deemed it appropriate to permit the last opportunity for the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder within two days thereafter.
3. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**